

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ /IB/2017

PETITION NUMBER : TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE

NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. N. KARTHIK.

Financial Creditor.

ORDER

Counsel for the Financial Creditor viz., State Bank of India present and prayed for adjournment. At request, time is enlarged. Put up on 10.11.2017 at 10.30 A.M.

—Sd/-
MEMBER (TECHNICAL)
ghk

—Sd/-
MEMBER (JUDICIAL)